NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.59/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016

NAME OF THE PARTIES: Mr. Prakash Mishra

V/s. M/s. Durgeshwari Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Mahash Mahalph Advocate for Molecular

2 mm Suraj Fyer Alvocate for pesitions

Pesitions

Pesitions

<u>ORDER</u>

C.P. No. 59/397-398/CLB/MB/2014

Dated: 21.11.2016

Ld. Counsel for both the sides are present.

At the request of both the parties, list this matter for hearing on 9th January, 2017.

sd/-

B.S.V. PRAKASHKUMAR

Member (Judicial)

sd/-**V. NALLASENAPATHY**Member (Technical)